

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

OA No. 563/98

Friday, the 29th day of May 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M. Madhu
S/o Gangadharan Nair
Extra Departmental Delivery Agent
Manalithara, Palissery House
Manalithara Post, Enkakad.

...Applicant

(By advocate Mr P Ramakrishnan)

Versus

1. Union of India represented by Director
General, Department of Posts
New Delhi.
2. The Senior Supdt.of Post Offices
Thrissur Division, Thrissur.
3. Sub Divisional Inspector (Postal)
Wadakkancherry, Thrissur - 680 582. ...Respondents.

(By advocate Mr TPM Ibrahim Khan, SCGSC)

The application having been heard on 29th May 1998,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Learned counsel for applicant seeks permission to
withdraw the application with liberty to seek appropriate
relief should the occasion arises. Granting such liberty,
application is closed as withdrawn.

Dated 29th May 1998.


(P.V.VENKATAKRISHNAN)

ADMINISTRATIVE MEMBER


(A.V.HARIDASAN)

VICE CHAIRMAN

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